to Questions

The registered Agents/Middlemen shall have to furnish Suitable Bank Gurantee/Cash Deposit equivalent to the value of one month's transaction of Rs 5.000 whichever is higher, within 30 days of the date of Registration, failing which the Registration will be cancelled.

With effect from 1st February 1974 BCCL will transact business with Agents /Middlemen who are registered with the Company.

## Manufacture of textile machinery

1118. SHRI SARDAR AMJAD ALI: SHRI IBRAHIM KALA-NIYA: SHRI VITHAL GADGIL: SHRI K. B. CHETTRI: SHRI N. R. CHOUDHURY: MISS SAROJ PURUSHOT-TAM KHAPARDE: SHRI HARSH DEO MALA-VIYA:

Will the Minister of HEAVY INDUS-TRY be pleased to state :

(a) whether it is a fact that textile machinery industry is lagging behind its production target in commensurate with market demands;

(b) if so the reasons therefor; and

(c) what steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) to (c) The primary reason for the lower utilisation of the installed capacity in the textile machinery industry so far has been the uncertain demand from the textile industry, which itself is faced with the problem of finding the necessary resources, coupled with certain shortages of raw materials and compo-The demand position, however, nents. has substantially improved over the past few months and the textile machinery 2-7 RSS/74

industry is being geared up to meet the demand. Government have taken steps to arrange timely supply of essential raw materials like pig iron, coke and coal, steel, stainless steel etc., so as to ensure that production keeps pace with the demand.

## **Manufacture of Scooters**

## 1119. SHRI M. K. MOHTA : SHRI DHARAMCHAND JAIN :

Will the Minister of HEAVY INDUS-TRY be pleased to state :

(a) whether it is a fact that Government have taken a decision recently to step up the production of scooters in the country; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Government are setting up a project in the Public Sector for manufacture of scooters with a capacity of 1,00,000 numbers per annum. Some of the State Industrial Development Corporations who have been granted letters of intent for manufacture of scooters have entered into licensing arrangement with M/s Scooters India Ltd. to have assembly lines for scooters of the same model and design that will be manufactured by M/s Scooters India Ltd. The three existing manufacturers have been permitted to expand their capacity for manufacture of scooters. In addition, industrial licences/letters of intent have been issu-, ed to a number of enprepreneurs for manufacture of scooters.

## Recognition of P.R.G. of south vietnam

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1120. SHRI GURMUKH SINGH, MUSAFIR : SHRI MONORANJAN ROY : SHRI J. S. TILAK :